

**GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
LOK SABHA  
STARRED QUESTION NO \*551  
TO BE ANSWERED ON 02/04/2026**

**INTEGRATED TRIBAL DEVELOPMENT AGENCIES**

\*551. Shri Appalanaidu Kaliseti:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government provides financial assistance for the development of Integrated Tribal Development Agencies (ITDAs) across the country and if so, the details thereof;
- (b) the details of the funds allocated and released for development of ITDA areas during the last five years, year, State and ITDA-wise;
- (c) the details of such fund allocations including the funds earmarked for education, health, livelihood generation, infrastructure development, skill development and social welfare in ITDA regions, scheme and purpose-wise;
- (d) the details of the funds utilised and the reasons for shortfall between allocation and utilisation, if any; and
- (e) whether there are any pending proposals from States/UTs for recognition or notification of new ITDAs and if so, the details and the present status thereof, State-wise along with the reasons for pendency?

**ANSWER**

**MINISTER OF TRIBAL AFFAIRS**

**(SHRI JUAL ORAM)**

- (a) to (e): A statement is laid on the table of the House.

**Statement referred to in reply to part (a) to (e) of the Lok Sabha Starred Question No. 551 for 02.04.2026 by SHRI APPALANAIDU KALISSETTI regarding “INTEGRATED TRIBAL DEVELOPMENT AGENCIES”**

**(a) to (d):** The Government provides financial assistance for the development of Integrated Tribal Development Agency (ITDA) areas across the country. The details of the funds allocated and released for development of ITDA areas during the last five years State wise/ ITDA wise as furnished by respective states is annexed below at **Annexure-A** including funds earmarked for education, livelihood generation, health and infrastructure development along with the details of the funds utilised which is primarily based on the replies of respective states.

**(e):** At present there are no pending proposals for granting recognition to new ITDAs from the respective States as per the inputs received.

## I. KARNATAKA

(Rs. In Lakhs)

Sl No	Name of the ITDA/ITDP	Year	Scheme/ Programme	Purpose	Allocation	Release	Expenditure
1	ITDP Mysuru	2021	Housing	Livelihood	500.00	300.00	300.00
2			Drinking water		285.37	285.37	285.37
3			Library				
4		-22	PMAAGY	Infrastructure / Education/ Health	387.22	387.22	387.22
5		2022-23	CONSTRUCTION OF ASHRAMA SCHOOLS	Education	2100.00	2100.00	2100.00
6		2023-24	PMAAGY	Infrastructure / Education/ Health	591.02	197.00	197.00
7		2024-25	PM- JANMAN	Infrastructure / Education/ Health	1980.00	1980.00	1980.00
8				Livelihood	58.40	29.20	29.20
9	ITDP Kodagu	2021-22	-	-	-	-	-
		<b>Total</b>			<b>5902.01</b>	<b>5278.79</b>	<b>5278.79</b>
10		2022-23	-	-	-	-	-
11	ITDP Kodagu	2023-24	PMAAGY	Infrastructure / Education/ Health	45.45	45.45	45.45
12		2024	PMAAGY		18.035	18.035	18.035
13		-25	PM- JANMAN		519.90	519.90	519.90
14		2025	PM- JANMAN		260.01	260.01	260.01
15		-26	PMAAGY		18.03	18.03	18.03

16			PM- JANMAN	Livelihood	16.70	16.70	-
		<b>Total</b>			<b>878.125</b>	<b>878.12</b>	<b>5</b>
							<b>861.425</b>

SI No	Name of the ITDA/ITDP	Year	Scheme/ Programme	Purpose	Allocation	Released	Expenditure
17	ITDP Dakshina kannada	2021-22	Individual Irrigation	Livelihood	45.00	32.22	32.22
18			Drinking water		19.18	19.18	19.18
19		2022-23	-	-	-	-	-
20		2023-24	-	-	-	-	-
20		2024-25	PM- JANAMAN	Infrastructure/ Education/ Health	52.20	52.20	52.20
21		2025-26	PM- JANAMAN	Health	186.80	93.40	93.40
		<b>Total</b>			<b>303.18</b>	<b>197.00</b>	<b>197.00</b>
22	ITDP Chikkamagaluru	2021-22	Article 275(1)	Livelihood	80.00	80.00	80.00
23		2022-23		Education	154.00	154.00	154.00
24		2023-24		Education	455.00	455.00	--
25		2024-25	-	-	-	-	-
26		2025-26	-	-	-	-	-
		<b>Total</b>			<b>689.00</b>	<b>689.00</b>	<b>234.00</b>
27	ITDP Udupi	2021-22	Individual Irrigation	Livelihood	36.99	36.99	36.99
28			Drinking water		68.00	68.00	68.00
29		2022-23	-	-	-	-	-

30		2023-24	PM-JANAMAN	Infrastracure/ Education/ Health	1080.00	1020.00	1020.00
31		2024-25					
32		2025-26					
		<b>Total</b>			<b>1185.00</b>	<b>1125.00</b>	<b>1125.00</b>
		<b>Grand Total</b>			<b>8957.305</b>	<b>8167.905</b>	<b>7696.205</b>

There is no shortfall between allocation and utilization. All the central allocations were utilized for the implementation of the relevant schemes for the state of **Karnataka**

## II. ODISHA

The Government of India has provided financial assistance for the development of ITDA areas in Odisha under different schemes such as Article 275(1), PMAAGY, and DA-JUGA. Funds have been utilised for the development of educational infrastructure, road connectivity projects, livelihood promotion, creation of irrigation infrastructure, market infrastructure, and other community assets in ITDA areas of Odisha. These interventions aim to improve access to basic services, enhance income opportunities, and support the overall socio-economic development of tribal communities in the State.

The details of the funds allocated and released for development ITDA areas during the last five years (2021-22- 2025-26) in Odisha are given below:

(Rs in Crores | FY 2021–22 to 2025–26)

Year	Scheme	Funds Allocated / Sanctioned	Funds Released
2021–22	PMAAGY	27.71	27.71
	Article 275(1)	83.24	83.24
	DA-JUGA	-	
2022–23	PMAAGY	10.01	10.01
	Article 275(1)	94.56	94.56
	DA-JUGA	-	
2023–24	PMAAGY	30.44	30.44

	Article 275(1)	68.70	68.70
	DA-JUGA	-	
2024-25	PMAAGY	0.00	0.00
	Article 275(1)	97.32	97.32
	DA-JUGA	396.71	12.53
2025-26	PMAAGY	45.66	45.66
	Article 275(1)	109.76	109.76
	DA-JUGA	59.32	Not released yet

#### ITDA-wise Fund Release (5-Year Total, Scheme-wise)

(FY 2021-22 to 2025-26 | Rs in Crores)

Sl No	ITDA	PMAAGY	Article 275(1)	DA-JUGA	Grand Total
1	Baliguda	1.14	19.45	0.00	20.59
2	Baripada	8.7706	23.83	1.4521	34.0527
3	Bonai	0.976	18.25	0.561	19.787
4	Champua	3.55	14.16	0.561	18.271
5	Gunupur	4.7145	30.91	0.61	36.2345
6	Jeypore	1.45	26.66	1.522	29.632
7	Jharsuguda	0	3.74	0.00	3.74
8	Kaptipada	2.8467	14.35	0.8939	18.0906
9	Karanjia	8.322	15.59	0.894	24.806
10	Keonjhar	7.9309	31.56	0.477	39.9679
11	Koraput	0.9162	28.90	0.30	30.1162
12	Kuchinda	3.2422	10.11	0.561	13.9132
13	Malkangiri	13.3547	33.73	0.561	47.6457
14	Nabarangpur	23.7405	40.93	0.561	65.2315
15	Nilagiri	1.26	5.04	0.20	6.5
16	Panposh	0.8576	16.36	0.7425	17.9601
17	Paralakhemundi	8.8902	19.94	0.015	28.8452

18	Phulbani	0.2	12.07	0.00	12.27
19	Rairangpur	8.8799	17.64	0.00	26.5199
20	Rayagada	3.4289	19.19	1.43	24.0489
21	Sundergarh	2.9074	33.18	0.483	36.5704
22	Tileibani	0.343	2.92	0.00	3.263
23	Th. Rampur	2.7773	15.08	0.561	18.4183
<b>Total</b>		<b>110.49</b>	<b>453.58</b>	<b>12.3855</b>	<b>576.4555</b>

The details of the funds allotted, including funds earmarked for education, health, livelihood, infrastructure development, skill development and social welfare in the ITDA region scheme-wise, are given below

(FY 2021–22 to 2025–26 | Rs in Crores)

Sector / Activity	PMAAGY	Article 275(1)	DA-JUGA	Total
Education	9.19	278.39	--	287.58
Health	8.39	26.53	0.15	35.07
Livelihood	47.66	33.48	--	81.14
Infrastructure Development	45.25	85.71	12.38	143.34
Skill Development	--	27.47	--	27.47
Social Welfare	0	2.01	--	2.01
<b>Grand Total</b>	<b>110.49</b>	<b>453.58</b>	<b>12.53</b>	<b>576.61</b>

The details of the funds utilised and the reason for the shortfall between allocation and utilisation (Odisha)

(5-Year Consolidated | FY 2021–22 to 2025–26 | Rs in Crores)

Scheme	Funds Allocated	Funds Utilized	Key Reasons for Shortfall
PMAAGY/SCA to TSS	110.49	109.91	Land Issues , lack of technical engineering staff,Non availability of executant in remote tribal areas.
Article 275(1)	453.58	235.40	Delay in receipt of funds, lack of technical engineering staff,over

			dependence on the Civil Engineers of Other Departments to get technical sanction.
DA-JUGA	12.38	11.88	An amount of Rs.3.51 Cr bill is pending with MoTA for Clearance
<b>Total</b>	<b>576.45</b>	<b>357.19</b>	

MoTA provides financial assistance through the schemes like PM-Adi Adarsh Gram Yojana, PM-Janjati Nyaya Maha Abhiyan, Dharti Aaba Janjatiya Gram Utkarsh. Details of these schemes are attached herewith.

### III. MADHYA PRADESH

The details of fund allocated and released for development of ITDA areas during the last five years is as under:

S.N.	Sanctioned Year	State	District	ITDP	Sector	Sanctioned amount	Amount allotted to ITDP	Expenditure	Remark
1	2	3	4	5	6	7	8		
	2020-21	Madhya Pradesh				0.00	0.00	0.00	
2	2021-22					0.00	0.00	0.00	
3	2022-23					0.00	0.00	0.00	
4	2023-24		Shahdol	Jaisinghnagar	ITDP	Education	29.98	29.96	29.78

			Shahdol	MADA- Beohari	Education	20.00	20.00	19.87	The Work has been completed and the remaining amount of Rs. 13000/- is due for payment
5	2024-25					0.00	0.00	0.00	

#### IV. TAMIL NADU

The Government provides financial assistance for the development of (ITDAs) under the following schemes.

1. Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY)
2. Grants under Article 275 (1) of the Constitution of India
3. Development of Particularly Vulnerable Tribal Groups
4. Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM – JANMAN)
5. Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA- JGUA)
6. Post - Matric Scholarship Schemes for ST students studying in 11th and 12th Class and students studying in Colleges
7. Pre – Matric Scholarship Schemes for ST students studying in 9th and 10th Class

The details of the funds allocated and released for development of ITDA areas during the last five years including funds earmarked for education, livelihood generation, health and infrastructure development are furnished below **for the state of Tamil Nadu** is attached at **Annexure I**

#### Education: Pre Matric Scholarship

(in Rupees)

Districts	2021-22	2022-23	2023-24	2024-25	2025-26
	Amount	Amount	Amount	Amount	Amount
DHARMAPURI	3551400	3997750	3465000	3954000	4155000
KALLAKURICHI	3370125	4796500	4409750	3324000	4002000

NAMAKKAL	4518425	6502950	5780250	4815000	4890000
TIRUCHIRAPPALLI	1463950	1673500	1503000	1323000	1650000
Tirupathur	3091800	2576600	2042000	2445000	2622000
SALEM	9183625	10732750	9096000	7965000	9108000
TIRUVANNAMALAI	5770400	7060400	4840500	5847000	5925000

**Education: Post Matric Scholarship**

**(in Rupees )**

District	2021-22	2022-23	2023-24	2024-25	2025-26
	Amount	Amount	Amount	Amount	Amount
DHARMAPURI	4,24,31,425	3,20,09,215	3,14,22,606	3,30,17,217	1,09,76,000
KALLAKURICHI	8,38,752	1,22,21,862	69,62,513	60,07,806	6,00,000
NAMAKKAL	5,04,33,088	7,67,80,817	9,09,75,239	9,91,13,283	1,32,07,000
SALEM	7,78,23,849	7,14,35,718	7,74,38,529	7,64,09,980	2,32,64,000
TIRUCHIRAPPALLI	95,79,009	1,28,17,959	1,79,87,580	2,09,41,215	23,75,000
TIRUPATHUR	9,91,030	1,28,84,967	1,13,71,326	1,10,98,390	-
TIRUVANNAMALAI	2,70,92,435	1,88,56,732	1,60,26,302	1,59,69,750	15,70,000

**V. ANDAMAN AND NICOBAR ISLANDS**

Details of fund allocation and released during last five year are as under:

(Rs. In Cr.)

Year	Allocation	Released
2020-21	2.00	2.00
2021-22	2.10	2.10
2022-23	2.20	2.20
2023-24	3.20	3.20
2024-025	3.20	3.20

The details of such fund allocations including the funds earmarked for education, health, livelihood generation, infrastructure development, skill development and social welfare is submitted as under:

Rs in crores

S. No.	Items	Fund allocation	Fund earmarked
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2020-21			
1	Grant-in-aid for creation of infrastructure	2.00	2.10
2	Grant-in-aid General (Street light charges, contingency charges of tribal council members)		
2021-22			
1	Grant-in-aid for creation of infrastructure	2.10	2.00
2	Grant-in-aid General (Street light charges, contingency charges of tribal council members)		
2022-23			
1	Grant-in-aid for creation of infrastructure	2.20	2.18
2	Grant-in-aid General (Street light charges, contingency charges of tribal council members)		
2023-24			
1	Grant-in-aid for creation of infrastructure	3.20	3.15
2	Grant-in-aid General (Street light charges, contingency charges of tribal council members)		
2024-25			
1	Grant-in-aid for creation of infrastructure	3.20	3.18
2	Grant-in-aid General (Street light charges, contingency charges of tribal council members)		

Funds are being utilized with meagre shortfall The approved works that could not be completed in the approved financial year are being carried forward using the funds sanctioned for the next financial year for **Andaman and Nicobar**.

#### **VI. MANIPUR**

No, ITDP/ITDA are not operational in the State of Manipur. Thus the details of the funds allocated and released for development of ITDA areas during the last five years including funds earmarked for education, livelihood generation, health and infrastructure development does not arise for the state of Manipur.

As stated by the **State of Manipur** details of the fund utilized and the reasons for shortfall between allocation and utilization does not arise.

## VII. KERALA

The details of fund allocated and released for development of ITDA areas is as under:

Year	Number of Beneficiaries	Total Expenditure (in Rs)
2015-16	49	24,11,250
2016-17	43	31,90,000
2017-18	55	42,72,500
2018-19	120	1,37,55,130
2019-20	94	1,09,15,120
2020-21	142	1,50,68,844
2021-22	271	2,70,39,260
2022-23	141	1,24,67,501
2023-24	99	1,22,88,023
2024-25	99	90,77,247
2025-26	31	24,80,000

The Protection of Civil Rights Act and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, are envisioned to protect marginalized communities from exploitation and to ensure constitutional and legal protection for them. Special benches are currently functioning in all district courts for the speedy disposal of cases registered under this Act. The primary objectives

of this scheme are to ensure appropriate compensation and rehabilitation for victims of atrocities, and to provide them with the necessary legal assistance. In addition to this, providing inter-caste marriage grants for Scheduled Tribes, facilitating the functioning of the special mobile police squad in Wayanad district, and providing travelling allowance to witnesses in cases are also major components of this. For the effective implementation of these schemes during the financial year 2025-26, a total of Rs. 24.8 lakh has been allocated to the Scheduled Tribes Development Department. Out of this, Rs. 12.4 lakh is available as the State share and an equal amount of Rs. 12.4 lakh is the Central share.

## VIII. MAHARASHTRA

MoTA provides financial assistance through the schemes like PM-Adi Adarsh Gram Yojana, PM-Janjati Nyaya Maha Abhiyan, Dharti Aaba Janjatiya Gram Utkarsh. Details of these schemes are attached herewith. The details of the funds allocated by the Central Government to the State Government over the past five years (financial year wise) for centrally sponsored schemes are provided

Many development schemes are taken up at various levels for the upliftment of tribal communities. At Central Government level, these schemes are implemented under the guidance of Ministry of Tribal Affairs while at state level, these schemes are implemented under the guidance of Tribal Development Department, Government of Maharashtra.

Ministry of Tribal Affairs vide their flagship schemes like PMAAGY, PM-JANMAN, DA-JGUA runs development programmes for the development of tribal communities in sectors like education, health, livelihood generation, infrastructure development, skill development and social welfare.

➤ **Details of Schemes PMAAGY, DA-JGUA & PM-JANMAN are as follows:**

### **1) Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA):-**

**Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA-JGUA)** is an ambitious initiative of the Government of India. The launch of the publicity and outreach activities of the said mission was inaugurated on **16 June, 2025** by the Hon'ble Chief Minister of Maharashtra and the Hon'ble Minister for Tribal Development, Maharashtra State.

Under this scheme, **214 talukas and 4,975 villages across 32 districts of Maharashtra State** have been covered. The objective of the mission is to achieve **100% saturation of individual beneficiary-oriented benefits as well as community-level benefits at the village level** for the tribal population in the State.

Under the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan, the Government of India has envisaged the implementation of **25 schemes under 17 different Departments**. For the successful implementation of the programme, the Ministry of Tribal Affairs, Government of India, has decided to implement the “**Adi-Karmayogi – Responsive Governance Programme**” at the national level. This programme has been

integrated with the comprehensive framework of the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA).

Further, in the meeting of the **Project Appraisal Committee (PAC)** held on **24.12.2024** at the Ministry of Tribal Affairs, New Delhi, **administrative approval was accorded to 167 works** under the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA-JGUA) for the **financial year 2024–25**, involving Sanction of **₹57878.08 lakh** for the State of Maharashtra. The details of the approved works are as given below.

(in lakhs)

Sr.No	Interventions	No. of Units	Approved Amount
1	Girls Hostel	30	24494.82
2	Boys Hostel	33	28300.24
3	Additional Classroom	53	1725.00
4	Toilet Blocks	31	620.00
5	Staff Quarter / Dormitory	9	1575.00
6	Major Repair	4	140.00
7	TMMC	6	600.00
8	FRA	1	423.02
	<b>Total</b>	<b>167</b>	<b>57878.08</b>

## 2) Prime Minister Jan Jatiya Adivasi Nyaya Maha Abhiyan (PM-JANMAN) in Maharashtra State: -

### **Introduction:**

Prime Minister Jan Jatiya Adivasi Nyaya Maha Abhiyan (PM-JANMAN) is a flagship initiative launched by the Government of India to ensure the holistic development of PVTGs. The campaign focuses on improving living standards, infrastructure, social welfare, education, health, water, Supply, electricity, and livelihoods for PVTG communities, especially in remote and underserved areas.

### **Objectives:-**

To provide pucca houses and housing support to tribal families, provide water supply to every household under Jal Jeevan Mission, Construction of Multi-Purpose community centres for tribal empowerment, Strengthen education through hostels for PVTGs students and school infrastructure, Provide health services via Mobile Medical Units, Ensure electricity and telecom connectivity in tribal villages, Promote livelihood initiatives like Van Dhan Kendras, Improve Anganwadi services and nutrition under Poshan Abhiyan, and connect tribal habitations to main roads under PMGSY.

This Abhiyan is being implemented in 17 districts of Maharashtra comprising of 1.57 lakh PVTG households in 4284 PVTG habitations. Thus, the Target of the Abhiyan is to give 100% saturation benefits to households and habitation level.

### 3) Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY):

Vide MoTA letter dated July 13, 2022, Special Central Assistance Scheme (SCA) was changed to the “Pradhan Mantri Adi Adarsh Gram Yojana” scheme based on the ideal village concept.

#### Objectives:

- To achieve integrated social and economic development through convergence of selected villages.
- To prepare Village Action Plan keeping in mind the needs, capacities and aspirations of the villages.
- To increase the coverage of individual/family beneficiaries under Central and State sponsored schemes.
- To improve the infrastructure facilities in important sectors like health, education, communication and livelihood.

A total of 3,605 villages (Identified Villages) were selected under the Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY) as per PAC proceedings dated 17.03.2022. Out of these, 1,542 villages were approved for the years 2021–22 and 2022–23. Out of total 3,605 villages, 1,542 villages have been approved by MoTA. 1,089 villages have been proposed in the second phase and submitted to the Government of India for approval. (approval is awaited).

**Details of funds allocated, released and utilized for PMAAGY, PM-JANMAN and DA-JGUA are as follows:**

(in lakhs)

Sr. No.	Scheme	Fund allocated	Fund Released	Fund Utilized
1.	PM-JANMAN	7260.00	7260.00	6847.07
2.	DA-JGUA	56855.06	10622.394	7648.36
3.	PMAAGY	30666.82	13485.50	12652.09

Expenditure of remaining funds is in progress.

## IX. JHARKHAND

The central Government has not provided any financial assistance for the development of ITDA in the last financial years. The State Government provides such financial assistance from in own funds.

Fund utilized in TSP areas are as follows in the year 2024-25

Scheme	Amount
PMJANMAN	212.37 Lakh
DA JAGUA	---
Article 275(1)	---

Expenditure of State share to CSS is dependent on fund release by central share.

The total funds approved by PAC and amount released in the last five years is annexed below

**Total funds released in the last five years**

(Amount in lakh)

FY-	2020-21	2021-22	2022-23	2023-24	2024-25
Scheme	*Released	*Released	*Released	**Released	**Released
PMJANMAN					212.37
2. DA JGUA/SCA to TSS/ PMAAGY / CCD	SCA to TSS- 7049.64 CCD- 1777.29	PMAAGY- 6531.79 CCD- 1696.93	PMAAGY• 6915.28	--	
3. Grant in Aid under Article 275 (1)		12264.19	6677.87	14299.82	51 47.06

\*inclusive of committed liability

N.B. The amount approved and released by PAC also includes area other than ITDA Area.

**Funds utilization of overall schemes in TSP areas is mentioned below:**

Rs. in lakhs

S T. N o.	FY-	2020-21		2021-22		2022-23		2023-24		2024-25	
		Total Sanction n	Total TSP Expendit ure	Total Sanctio n	Total TSP Expendit ure	Total Sanctio n	Total TSP Expendit ure	Total Sanction	Total TSP Expendit ure	Total Sanctio n	Total TSP Expendit ure

A	State Share to CSS	4925.04	2763.60	2182.36	995.78	3521.26	1805.51	62934.17	23755.50	71045.29	33738.39
B	State Plan	101892.00	47458.10	118586.68	67222.01	27319 S.90	152517.31	2,17,751.62	135409.24	155148.36	92203.89
	State Total	<b>106817.04</b>	<b>50221.70</b>	<b>120689.04</b>	<b>68217.79</b>	<b>276717.16</b>	<b>154322.82</b>	<b>280685.79</b>	<b>159164.74</b>	<b>226193.65</b>	<b>125942.28</b>
A	Central Share to CSS	4962.00	2845.05	2328.64	1074.03	3541.55	1817.40	69082.00	10083.66	36410.00	17779.63
B	Central Share to CS 100%	31601.81	14749.33	27535.35	15828.54	59686.31	43024.76	9416.48	<b>200.00</b>	<b>22928.61</b>	<b>19058.01</b>
	Central Total	<b>36563.81</b>	<b>17594.38</b>	<b>29863.99</b>	<b>16902.57</b>	<b>63227.86</b>	<b>44842.16</b>	<b>78B98.B8</b>	<b>10283.66</b>	<b>59338.61</b>	<b>36837.64</b>
	Grand Total (State +Central)	<b>143380.85</b>	<b>67816.08</b>	<b>150553.03</b>	<b>85120.36</b>	<b>339945.02</b>	<b>199164.98</b>	<b>359184.27</b>	<b>169B48.40</b>	<b>285532.26</b>	<b>162779.92</b>

## X. ASSAM

In Assam, Integrated Tribal Development Agencies (ITDAs) do not exist. There is Integrated Tribal Development Projects (ITDPs). ITDP areas receive financial assistance for development.

Funds are not directly allocated or released to ITDPs. However, schemes are implemented for development of ITDPs and in this relation, funds released from utilized for development. The details of funds for scheme implementation are as follows :

### A) Scholarship

#### a. Post- Matric Scholarship

(Rs in Lakhs)

#### Year Fund Allocated

2021-22	1093.40
2022-23	6845.47
2023-24	3500.00
2024-25	6000.00
2025-26	1971.00

b. Pre- Matric Scholarship

(Rs in Lakhs)

<u>Year</u>	<u>Fund Allocated</u>
2021-22	102.18
2022-23	107.41
2023-24	187.50
2024-25	100.00
2025-26	Nil

**B) Status of Release of Fund and implementation under PMAAGY**

(Rs in Lakhs)

<u>Year</u>	<u>Fund Allocated</u>
2021-22	8743.02
2022-23	11538.22
2023-24	7182.38
2024-25	5186.19
2025-26	998.095

**C) Pradhan Mantri Janjatiya Vikas Mission**

Total number of sanctioned Pradhan Mantri Janjatiya Vikas Mission Clusters in Assam till 27-03-2026 is 495 numbers.

(Rs. In Lakh)

<u>Year</u>	<u>Fund Allocated</u>
2021-22	Nil
2022-23	1852.50
2023-24	Nil
2024-25	Nil
2025-26	180.00

**D) Under Article-275 of the Constitution of India:**

(Rs. in Lakh)

<u>Year</u>	<u>Fund Allocated</u>
2021-22	4445.55
2022-23	4448.1
2023-24	5659.30
2024-25	5685.31
2025-26	5685.31

The details of such fund allocations including the funds earmarked for education, health, livelihood generation, infrastructure development skill development and social welfare in ITDA regions, scheme and purpose-wise are as below:

**A) Article-275(1) of the Constitution of India:**

(Rs. in Lakh)

**Education Sector**

<u>Year</u>	<u>Fund Allocated &amp; Release</u>
2021-22	620.00
2022-23	1300.00
2023-24	2312.78
2024-25	3979.46
2025-26	2513.85

**Agriculture Sector**

<u>Year</u>	<u>Fund Allocated &amp; Released</u>
2021-22	1500.00
2022-23	Nil
2023-24	Nil
2024-25	Nil

2025-26 Nil

### **Health Sector**

Year Fund Allocated & Released

2021-22 450.00

2022-23 Nil

2023-24 148.00

2024-25 200.00

2025-26 Nil

### **Infrastructure Development**

Year Fund Allocated & Released

2021-22 Nil

2022-23 1000.00

2023-24 833.34

2024-25 106.77

2025-26 900.00

### **B) Pradhan Mantri Janjatiya Vikas Mission**

#### **(MFP Sector)**

Total number of sanctioned Pradhan Mantri Janjatiya Vikas Mission Clusters in Assam till 27-03-2026 is 495 numbers.

Year Fund Allocated & Released

2021-22 Nil

2022-23 1852.50

2023-24 Nil

2024-25 Nil

2025-26 180.00

#### **Scholarship (Education)**

##### **i) Post- Matric Scholarship**

(Rs in Lakhs)

<u>Year</u>	<u>Fund Allocated and released</u>
2021-23	1093.40
2022-23	6845.47
2023-24	3500.00
2024-25	6000.00
2025-26	1971.00

**ii) Pre- Matric Scholarship**

(Rs in Lakhs)

<u>Year</u>	<u>Fund Allocated &amp; Released</u>
2021-22	102.18
2022-23	107.41
2023-24	187.50
2024-25	100.00
2025-26	Nil

**C) Status of Release of Fund and implementation under PMAAGY**

(Rs. in Lakhs)

Year	Sector	Amount in lakh
2021-22 to 2022- 23	Agriculture	9609.60
	Power	2145.00
	Infrastructure	5731.44
2023-24	Agriculture	19040.00
	Power	4250.00
	Infrastructure	11356.00
2024-25	Agriculture	1370.57
	Power	224.43
	Infrastructure	3519.19
2025-26	Agriculture	678.45
	Infrastructure	313.17

The details of funds are as follows:

**A) Scholarship**

Post- Matric Scholarship

(Rs in Lakhs)

<u>Year</u>	<u>Fund Allocated</u>	<u>Fund Utilized</u>
2021-22	1093.40	3169.05 (a balance of Rs. 2075.65 lakh of previous year)
2022-23	6845.47	6845.47
2023-24	3500.00	3499.87
2024-25	6000.00	5999.62
2025-26	1971.00	1971.33

**Pre- Matric Scholarship**

(Rs in Lakhs)

<u>Year</u>	<u>Fund Allocated</u>	<u>Fund Utilized</u>
2021-22	102.18	74.3025
2022-23	107.41	135.91 (there is a balance amount of Rs. 47.24 lakh of previous year)
2023-24	187.50	159.97
2024-25	100.00	146.24 (there is a balance amount of Rs. 46.28 lakh of previous year)
2025-26	Nil	Nil

**B) Status of Release of Fund and implementation under PMAAGY**

(Rs in Lakhs)

<u>Year</u>	<u>Fund Allocated</u>	<u>Fund Utilized</u>
2021-22	8743.02	8743.02
2022-23	11538.22	8743.02

2024-25	7182.38	7182.38
2024-25	5186.19	5186.19
2025-26	998.095	991.62

**C) Pradhan Mantri Janjatiya Vikas Mission**

(Rs. In Lakh)

Total number of sanctioned Pradhan Mantri Janjatiya Vikas Mission Clusters in Assam till 27-03-2026 is 495 numbers.

<u>Year</u>	<u>Fund Allocated</u>	<u>Fund Utilized</u>
2021-22	Nil	Nil
2022-23	1852.50	Nil
2023-24	Nil	Nil
2024-25	Nil	Nil
2025-26	180.00	2252.15886 (Previous balance combined)

**D) Under Article-275(1) of Constitution**

<u>Year</u>	<u>Fund Allocated</u>	<u>Fund Utilized</u>
2021-22	2570	2492.33
2022-23	2300	2111.70
2023-24	3294.12	3022.74
2024-25	4286.23	1600.00
2025-26	3413.85	Nil

The Schemes which are not completed are under process of implementation and shall be completed in due time. The funds therefore shall not remain unutilized.

**XI. ANDHRA PRADESH**

The details of the funds allocation is here with enclosed as **Annexure II**. The funds allocated include works like construction of/ additional infrastructure to educational institutions, Centre of Competence,

Sickle Cell Screening, Cashew/ Pepper/ Coffee processing units, skill development trainings etc., which cover all the sectors.

## XII. CHHATTISGARH

Yes, Government of India provide financial assistance to the 19 Integrated Tribal Development Project of the State. The required information is attached as **Annexure-III**. Funds allocated to ITDPs in these schemes such as SCA to TSS in which Health, Education, Livelihood Promotion & Agriculture works were approved in 2020-21, whereas in the Aadi adarash Gram Yojna village development plans were approved for 1530 sanctioned Tribal majorities villages in 7 ITDPs of the State. Works were sanctioned in Sectors like Health and Nutrition, Drinking Water and Sanitation, Education, Housing, Electric Supply, Road Connectivity, Skill Development, Social Security & Digitization etc.

In article 275(1) of the constitution various infrastructure works like prayas residential School building, coaching center building for EMRS students for competitive exams, hostel/ashram building construction and repairing work, tubewell/borewell, establishment of Computer lab and library in hostel/Ashrams, hostel superintendent Quarter in hostel ashram, Sport items for hostel/ashram students, Street light, mosquito net, bed, blanket, RO installation for drinking water in hostel/ashram, Kitchen items, Bon drywall/ barbed wire fencing, toilet/bathroom in hostel, repair renovation and upgradation in ITDP office, pre-birth waiting room in PHC/CHC, strengthen CHC center, upgradation of Kosa model training center in Bastar district. for livelihood, market shed/platform in local hatt-bazar, construction of CC road, culverts bridges, embankment, screening of sickle cell anemia, Implementation of Forest Rights Act etc. were approved during the period in question.

Year-wise utilization of funds scheme-wise and reasons of shortfall is given bellow.

(Amount in Lacs)

Name of Scheme	FY	Allocation	Utilization
SCA to TSS	2020-21	8769.06	8769.06
	2021-22	0.00	0.00
	2022-23	0.00	0.00
	2023-24	0.00	0.00
	2024-25	0.00	0.00

Name of Scheme	FY	Allocation	Utilization
PM-AAGY	2020-21	0.0	0.00
	2021-22	15595.80	15595.80

	2022-23	23021.82	11197.21
	2023-24	0.00	0.00
	2024-25	0.00	0.00

Shortfall in utilization under PM-AAGY for 2022-23 is due to allocation to the tune of rupees 74.6927 Crore was received but works proposed for 733 tribal majority villages were not sanctioned by GOI

Name of Scheme	FY	Allocation	Utilization
article 275(1)	2020-21	9976.24	9976.24
	2021-22	11603.87	11603.87
	2022-23	13578.83	13562.43
	2023-24	15676.77	6310.26
	2024-25	14506.46	1906.43

Shortfall in the utilization under article 275(1) of the constitution is mainly due to works under construction which takes time to be completed.

### **XIII. TELANGANA**

The Government provides financial assistance for the development of Integrated Tribal Development Agencies (ITDAs).

5 ITDAs are functioning in Telangana i.e Bhadrachalam, Eturunagaram, Utnoor, Mannanur and Plain Area

Year	Allocation	Expenditure
2021-22	12304.23	9607.38
2022-23	13412.63	8703.78 3
2023-24	15232.62	10398.96
2024-25	17086.00	9521.00
2025-26 (as on 28th Feb, 2026)	17154.10	9478.49

Year wise allocations and expenditure is annexed is given below:

## YEAR WISE ALLOCATION AND EXPENDITURE SINCE 2014-15 to 2025-26

(Rs. In Crores)

Sl. No.	YEAR	ALLOCATION	EXPENDITURE	% OF EXP ON BE
1	2014-15	4559.81	2267.00	49.72
2	2015-16	5035.68	4133.00	82.07
3	2016-17	6171.15	3081.00	49.93
4	2017-18	8165.88	5347.78	65.49
5	2018-19	9693.12	5995.19	61.85
6	2019-20	7184.87	6653.68	92.61
7	2020-21	9771.28	7346.19	75.18
8	2021-22	12304.23	9607.38	78.08
9	2022-23	13412.63	8703.78	64.89
10	2023-24	15232.62	10398.96	68.27
11	2024-25 (Prov)	17086.00	9521.00	55.72
12	2025-26 (as on 28th Feb,2026)	17154.10	9478.49	55.25

### XIV. GUJARAT

The government provides financial assistance for the development of Integrated Tribal development Agencies (ITDA) for the state of Gujarat for following ITDAs.

1. Palanpur, Banaskantha
2. Khedbrahma, Sabarkantha
3. Modasa, Arvalli
4. Lunavada, Mahisagar
5. Panchamahar
6. Dahod
7. Chhotaudepur
8. Narmada
9. Bharuch

10. Mandavi, Surat
11. Songhad, Tapi
12. Vansada, Navsari
13. Valsad
14. Ahwa, Dang

The details of the funds allocated and released for development of ITDA areas during the last five year, year is as below:

(Rs. In Lakhs)

S.No.	Scheme Name	Year	Approved Fund by PAC	Allocated Fund	Fund Utilization
1	Article 275 (1)	2021-22	8793.79	6923.79	5945.89
		2022-23	7608.83	7549.12	7374.72
		2023-24	4584.77	4584.77	3383.93
		2024-25	8869.87	2727.27	1325.32
		2025-26	7584.56	7484.56	0
2	Pradhan Mantri Aadi-Aadarsh Graam Yojana (PMAAGY)	2021-22 to 2025-26	57125.14	35318.54	28096.83

S.No.	Scheme Name	Year	Approved Fund	Allocated Fund	Fund Utilization
1	PM-JANMAN	2023-24 to 2025-26	2340	953.16	953.16
2	DA-JGUA	2024-25 to 2025-26	16950.9	8792.27	8792.27

The purpose of the scheme is to utilize funds for education, health, livelihood generation, infrastructure development, Skill development and social welfare in ITDS regions.

Under this scheme, the majority of works are related to construction, which cannot be completed within one year. Therefore, the allocated funds cannot be fully utilized during the financial year.



1	<b>SPECIAL CENTRAL ASSISTANCE/ PMAAGY</b>	8662 .66	8662 .66	7224. 71	7224. 71	1526 9.66	8074. 90	—	—	—	—
2	<b>ARTICLE 275(1) (As per release)</b>	9166 .00	9166 .00	1043 5.21	1043 5.21	1100 2.53	1100 2.53	8940 .07	8940 .07	4626 .61	4626 .61
3	<b>Central Sponsored Scheme CSS</b>										
A	<b>Development of PVTG</b>	968. 00	968. 00	706.1 7	706.1 7	1120. 62	1120. 62	—	—	—	—
B*	<b>PM-JANMAN</b>	—	—	—	—	—	—	332. 64	332. 64	343. 68	343. 68
C* *	<b>Administrative and monitoring cost for central sponsored schemes</b>	—	—	—	—	—	—	93.5 0	7.15	—	—
D* **	<b>Running of TRI</b>	8.89	8.89	215.3 4	215.3 4	—	—	—	—	—	—

**B\* Scheme launched in year 2023-24**

**C\*\* Scheme launched in year 2023-24**

**D\*\*\* Funds are not released during the last three years**

**Year wise and (ITDA) district wise details of works and expenditure approved under Pradhan Mantri  
Adi Adarsh Gram Yojana**

**Amount - In Lakhs**

S.No.	District	Number of villages identified under the scheme	Financial Sanction issued by the district		Expenditure					
			No.	Amount	Year 2021-22	Year 2022-23	Year 2023-24	Year 2024-25	Year 2025-26	Total
1	2	3	4	5	6	7	8	9	10	11
1	Udaipur	274	2105	5103.78	0.00	0.00	1562.91	1596.36	117.84	3277.11
2	Dungarpur	181	1445	2878.89	0.00	0.00	1228.90	503.72	85.24	1817.86
3	Pratapgarh	111	527	1429.98	0.00	0.00	909.55	215.80	0.00	1125.35
4	Banswara	294	1335	5375.07	0.00	0.00	2009.08	1448.82	367.13	3825.03
5	Sirohi	104	363	904.17	0.00	0.00	0.00	379.28	130.53	509.81
		<b>964</b>	<b>5775</b>	<b>15691.89</b>	<b>0</b>	<b>0</b>	<b>5710.44</b>	<b>4143.98</b>	<b>700.74</b>	<b>10555.16</b>

**Year wise Amount Sanctioned in TSP Area under 275(1) for Infrastructure works during last Five  
Years**

S. No.	District	Year															Total		
		2020-21			2021-22			2022-23			2023-24			2024-25					
		No of works	Sanct amount	Expen diture	No of works	Sanct amount	Expen diture	No of works	No of works	Sanct amount	No of works	Sanct amount	Expen diture	No of works	Sanct amount	Expen diture	No of works	Sanct amount	Expen diture

<b>1</b>	<b>Banswara</b>	343	3508.65	2927.42	86	1497.17	1434.96	228	2436.04	2079.674	79	2965.36	1282.60	18	424.81	<b>209.3375</b>	<b>754</b>	<b>10832.03</b>	<b>7933.993</b>
<b>2</b>	<b>Dungarpur</b>	162	1393.15	1169.80	52	1841.85	1722.06	87	694.39	582.681	61	1063.73	942.39	12	951.38	<b>658.7592</b>	<b>374</b>	<b>5944.5</b>	<b>5075.69</b>
<b>3</b>	<b>Pratapgarh</b>	124	2292.28	2084.41	14	273.53	223.70	65	585.82	538.02	59	946.67	534.37	7	40.768	<b>21.8028</b>	<b>269</b>	<b>4139.068</b>	<b>3402.302</b>
<b>4</b>	<b>Salumber</b>	77	180.85	130.94	32	133.88	132.08	29	258.32	193.17	24	189.51	88.56	55	1207.63	<b>884.595</b>	<b>217</b>	<b>1970.19</b>	<b>1429.345</b>
<b>5</b>	<b>Sirohi</b>	45	162.97	126.13	15	335.43	304.38	15	25.6	25.6	19	1077.72	798.11	5	819.82	<b>328.2699</b>	<b>99</b>	<b>2421.54</b>	<b>1582.48</b>
<b>6</b>	<b>Udaipur</b>	180	1462.99	1224.58	31	657.38	596.30	85	977.87	640.685	72	2459.51	1979.83	60	1192.37	<b>513.386</b>	<b>428</b>	<b>6750.12</b>	<b>4954.773</b>
	<b>Total</b>	931	9000.89	7663.28	230	4739.24	4413.48	509	4978.04	4059.83	314	8702.5	5625.85	157	4636.78	<b>2616.14</b>	<b>2141</b>	<b>32057.45</b>	<b>24378.58</b>

**YEAR WISE SANCTIONED IN ITDAS OF RAJASTHAN UNDER DA JGUA FOR  
INFRASTRUCTURE WORKS  
DURING LAST FIVE YEARS**

S. No.	Year	Proposal approved		Authorized Amount (Rs in lacs)	Expenditure (Rs in lacs)
		No. of approved Hostel/ Residential Schools covered	approved amount (Rs in lacs)		
<b>1</b>	<b>2024-25</b>	16	2870	0	0
<b>2</b>	<b>2025-26</b>	147	8802	4500.15	0

	<b>Total</b>	163	11672	4500.15	0
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### XVII. UTTAR PRADESH

The details of the funds allocated for development of ITDA areas during the last five years, year is given below:

(Rs in lakhs)

ITDA area	F.Y. 2021-22	F.Y. 2022-23	F.Y. 2023-24	F.Y. 2024-25	F.Y. 2025-26
Khiri	95.1	93.32	142.87	112.34	152.5
Sonbhadra	4.39	9.7	10.29	23.54	20

The details of such fund allocations including the funds earmarked for Grants under Article 275(1) is as below:

(Rs in lakhs)

SCHEME	F.Y. 2021-22	F.Y. 2022-23	F.Y. 2023-24	F.Y. 2024-25	F.Y. 2025-26
Grants under Article 275(1)	1247.43	1429.76	1230.82	2721.68	390.24

### XVIII. WEST BENGAL

Details of Fund Released to the State of West Bengal						
(Rs in Lakh)						
S I	Scheme	F.Y. 2020-21	F.Y. 2021-22	F.Y. 2022-23	F.Y. 2023-24	F.Y. 2024-25

· N o ·		Fund Release d	Fund Release d	Fund Release d	Fund Release d	Fund Release d
1	Pre Matric Scholarship	788	913	0#	2989	0#
2	Post Matric scholarship	2256.42	3872	0#	3406	3500
3	EMRS	2,062. 45	-	2,30 3.67	1,86 9.70	1,78 9.50
4	Grants under Article 275(1)	4041.14	-	4186.5	4744.4	3549.61
5	PMAAGY / SCA to TSS	3746	-	3495.2	-	-
6	NSTFDC	275.64	573.91	1643.33	1526.59	2233.75
7	Dev of PvTG	519.4	0	665.95	0	1631.05

#Fund has been released from the ministries to the states in previous year and states to the beneficiaries in the current FY

## XIX. HIMACHAL PRADESH

There are 5 (five) Integrated Tribal Development Projects (ITDPs) viz. Kinnaur, Lahaul, Spiti, Pangi and Bharmour identified in the State of H.P. There is no specific scheme/programme being run by GoI exclusively for the development of Integrated Tribal Development Agencies (ITDAs)/ITDPs in the State of H.P. Expenditure on the running of these ITDPs is being borne by the State from its own resources.

However, there are many schemes of Ministry of Tribal Affairs, GoI being implemented in the State for the socio-economic development of scheduled areas and scheduled tribes e.g. PMAAGY, DAJGUA, Grants under Article 275(I) of the Constitution, Admin. Cost to States, Support to TRI, EMRS, Scholarship to ST students, GIA to NGOs etc.

The details of the funds allocated and released for development of ITDA areas during the last five years, ITDA-wise for the state of Himachal Pradesh is given below:

**Scheme-wise allocation and expenditure in respect of Ministry of Tribal Affairs, GOI  
schemes in Himachal Pradesh**

Name of Schem e	Year-wise allocation & Exp. (Rs in lakhs)									
	2021-22		2022-23		2023-24		2024-25		2025-26	
	Alloc ation	Exp.	Alloc ation	Exp.	Alloc ation	Exp.	Alloca tion	Exp.	Alloc ation	Exp.
<b>Admi n. Cost to States</b>	-	-	-	-	53.00	53.00	65.50	42.21	25.00	20.77
<b>Grant s under Articl e 275(I) of the Consti tution</b>	1500. 00	1500. 00	1655. 00	1355. 74	1696. 45	456.9 5	2244.2 3	1573. 78	632.1 5	
<b>PMA AGY</b>	-	-	665.1 2	609.3 7					431.6 9	256.5 5
<b>DAJG UA</b>	-	-	-	-	-	-	1368.7 34	79.16 0	47.60 0	47.60 0
<b>Suppo rt to TRI</b>	114.1 0	114.1 0	-	-	-	-	125.00	101.0 7	99.00	99.00
<b>EMR S</b>	599.1 1	363.8	773.2	758.3	844.6 5	843.3 3	980.73	978.5 3	987.5 6	935.8 6

**Note:**

Scholarship to ST students scheme is being looked after by Education deptt. in the State.

GIA to NGOs working for the welfare of STs is directly being provided to the NGOs by the Ministry.

Balance under Admin Cost to State, Support to TRI, PMAAGY and DAJGUA in October, 2025 stand remitted to CFI in view of SNA SPARSH guidelines.

**Scheme-wise/ ITDP/Distt.-wise allocation and expenditure in respect of Ministry of Tribal Affairs, GOI schemes in Himachal Pradesh**

(Rs in lakhs)

Name of Scheme	Allocation	Year-wise allocation & Exp.									
		2021-22		2022-23		2023-24		2024-25		2025-26	
		Alloc ation	Exp.	Alloc ation	Exp.	Alloc ation	Exp.	Alloc ation	Exp.	Alloc ation	Exp.
<b>Admin. Cost to States</b>	<b>Total</b>	-	-	-	-	53.00	53.00	65.50	42.21	25.00	20.77
<b>Grants under Article 275(I) of the Constitution</b>	<b>Total</b>	1500.00	1500.00	1655.00	1355.74	1696.45	456.95	2244.23	1573.78	632.15	

	KNR	385.0 0	385.0 0	0.00	0.00	156.9 5	156.95	1302. 85	632.4 0	0.00	
	LHL	10.00	10.00	580.0 0	302.1 6	881.9 5	150.00	113.0 0	113.0 0	200.7 1	
	SPTI	250.0 0	250.0 0	1075. 00	766.0 0	507.5 5	0.00	0.00	0.00	0.00	
	PNG	330.0 0	330.0 0	0.00	0.00	0.00	0.00	694.0 0	694.0 0	0.00	
	BHR	470.0 0	470.0 0	0.00	0.00	150.0 0	150.00	134.3 8	134.3 8	0.00	
	Sirmour	55.00	55.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Shimla	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	431.4 4	
<b>PMA AGY</b>	<b>Total</b>			<b>665.1 2</b>	<b>609.3 7</b>					<b>431.6 9</b>	<b>25 6.5 5</b>
	KNR	0	0	0	0	0	0	0	0	166.6 7	
	LHL	0	0	0	0	0	0	0	0	45.46	
	SPTI	0	0	0	0	0	0	0	0	15.15	
	PNG	0	0	107.8 6	95.28	0	0	0	0	27.02	
	BHR	0	0	179.7 5	153.6	0	0	0	0	110.8 1	
	other blocks	0	0	377.5 1	360.4 9	0	0	0	0	66.56	
<b>DAJG UA</b>	<b>Total</b>							<b>1368. 734</b>	<b>79.16 0</b>	<b>47.60 0</b>	<b>47. 60 0</b>
	HQ	0	0	0	0	0	0	319.8 9	0	0	0
	KNR	0	0	0	0	0	0	380.0 0	0	0	0

	PNG	0	0	0	0	0	0	340.4 0	0	0	0	
	BHR	0	0	0	0	0	0	220.4 4	79.16	47.60	47. 60	
	Bilas pur	0	0	0	0	0	0	8.00	0	0	0	
	Cha mba	0	0	0	0	0	0	100.0 0	0	0	0	
	<b>Suppo rt to TRI</b>	<b>Total</b>	<b>114.1 0</b>	<b>114.1 0</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>125.0 0</b>	<b>101.0 7</b>	<b>99.00 00</b>	
	<b>EMR S</b>	<b>Total</b>	<b>599.1 1</b>	<b>363.8</b>	<b>773.2</b>	<b>758.3</b>	<b>844.6 5</b>	<b>843.33</b>	<b>980.7 3</b>	<b>978.5 3</b>	<b>987.5 6</b>	<b>93 5.8 6</b>
	HQ	28.11	8.81	27.72	16.02	22.96	22.58	29.27	29.2	19.55	19. 55	
	KNR	234	170.7	295.7 9	294.8	341.3 9	341.04	370.3 8	359.4 3	391.8 8	37 1.8 8	
	LHL	109	53.86	157.6 8	156	159.4	158.8	183.3 3	182.3 8	205.6 3	17 5.3 6	
	PNG	116	60.85	144.2 7	144.3 2	160.4 4	160.44	196.0 3	206.0 9	197.0 9	19 4.8 2	
	BHR	112	69.57	147.7 3	147.1 4	160.4 4	160.44	201.7	201.4 1	173.4	17 4.2 5	

**Note: Exp. figures for the year 2025-26  
could be reported after 31-03-2026.**

The details of such fund allocations including the funds earmarked for education, health, livelihood generation, infrastructure development, skill development and social welfare in ITDA regions, scheme and purpose-wise is attached at given below:

**Sector-wise allocation and expenditure of funds allocated from GOI under different schemes**

(Rs in lakhs)

scheme/s ector	2021-22		2022-23		2023-24		2024-25		2025-26	
	Alloca tion	Exp.	Alloca tion	Exp.	Alloca tion	Exp	Alloca tion	Exp.	Alloca tion	Exp
<b>Grants under Article 275(I) of the Constitu tion</b>										
Education	605.00	605.00	150.00	50.00	456.95	456.95	2244.23	1573.78	0.00	0.00
Health	700.00	700.00	350.00	172.16	668.98	0.00	0.00	0.00	200.71	0.00
Livelihood generation	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Infrastruc ture Dev.	195.00	195.00	775.00	812.58	570.52	0.00	0.00	0.00	431.44	0.00
Social Welfare	0.00	0.00	380.00	321.00	0.00	0.00	0.00	0.00	0.00	0.00
skill Dev.	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
<b>Total</b>	<b>1500.00</b>	<b>1500.00</b>	<b>1655.00</b>	<b>1355.74</b>	<b>1696.45</b>	<b>456.95</b>	<b>2244.23</b>	<b>1573.78</b>	<b>632.15</b>	<b>0.00</b>

scheme/s ector	2021-22		2022-23		2023-24		2024-25		2025-26	
	Alloca tion	Exp.	Alloca tion	Exp.	Alloca tion	Exp	Alloca tion	Exp.	Alloca tion	Exp

<b>DAJGU A</b>										
Education	0.00	0.00	0.00	0.00	0.00	0.00	948.84	79.16	47.60	47.60
Health	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Livelihood generation	0.00	0.00	0.00	0.00	0.00	0.00	100.00	0.00	0.00	0.00
Infrastructure Dev.	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Social Welfare	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
skill Dev.	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
<b>Total</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>1048.84</b>	<b>79.16</b>	<b>47.60</b>	<b>47.60</b>

scheme/ sector	2021-22		2022-23		2023-24		2024-25		2025-26	
	Alloca tion	Exp.	Alloca tion	Exp.	Alloca tion	Exp	Alloca tion	Exp.	Alloca tion	Exp
<b>PMAAG Y</b>										
Education	0.00	0.00	86.62	67.61	0.00	0.00	0.00	0.00	86.64	
Health	0.00	0.00	7.18	5.38	0.00	0.00	0.00	0.00		
Livelihood generation	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00		
Infrastructure Dev.	0.00	0.00	506.15	421.52	0.00	0.00	0.00	0.00	667.41	
Social Welfare	0.00	0.00	154.11	114.86	0.00	0.00	0.00	0.00	20.38	
skill Dev.	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00		
<b>Total</b>			<b>754.06</b>	<b>609.37</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>774.43</b>	<b>256.55</b>

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**Note: Against approved allocation of Rs. 754.06 lakhs, an amount of Rs. 665.12 lakhs were released to State out of which Rs 609.37 lakhs utilized and balance remitted to CFI Against total approved allocation of Rs. 774.44 lakh for PMAAGY, an amount of Rs. 31.69 lakh were sanctioned as mother sanction out of which 256.55 lakh utilized, balance remained unspent due to snow bound area in HP.**

Limited working season, delay in approval and release, introduction of SNA SPARSH module for utilization of funds, instructions for remittance of unspent balance to CFI.

## Government of Tamil Nadu

## ITDA wise fund allocated and released for five years

(Rs in lakhs)

Sl.No	Name of the ITDP	Year	Schemes	Purpose	Allocation	Released	Expenditure	
1	Dharmapuri	2021-2022	Article (275)	*	*	*	*	
2			PVTG	Infrastructure	28.00	28.00	28.00	
3			PMAAGY	Infrastructure	59.91	59.91	59.91	
4			PM-JANMAN	*	*	*	*	
6		2022-2023	Article (275)	*	*	*	*	
7			PVTG	Infrastructure	67.35	67.35	67.35	
8			PMAAGY	Infrastructure	79.88	79.88	79.88	
9			PM-JANMAN	*	*	*	*	
11		2023-2024	Article (275)	*	*	*	*	
12			PVTG	*	*	*	*	
13			PMAAGY	Infrastructure	14.84	14.84	14.84	
14			PM-JANMAN	Infrastructure	120.00	120.00	120.00	
16		2024-2025	Article (275)	*	*	*	*	
17			PVTG	Infrastructure	48.15	48.15	48.15	
18			PMAAGY	Infrastructure	98.14	98.14	98.14	
19			PM-JANMAN	Infrastructure	120.00	120.00	120.00	
21		2025-2026	Article (275)	*	*	*	*	
22			PVTG	*	*	*	*	
23			PMAAGY	*	*	*	*	
24			PM-JANMAN	*	*	*	*	
				<b>Total</b>		<b>693.06</b>	<b>693.06</b>	<b>693.06</b>
26		Kallakurichi	2021-2022	Article (275)	*	*	*	*
27				PVTG	Infrastructure	79.50	79.50	79.50
28				PMAAGY	Infrastructure	219.67	219.67	219.67
29	PM-JANMAN			*	*	*	*	
31	2022-2023		Article (275)	Infrastructure	38.08	38.08	38.08	
32			PVTG	*	*	*	*	
33			PMAAGY	Infrastructure	159.76	159.76	159.76	
34			PM-JANMAN	*	*	*	*	

36			Article (275)	*	*	*	*
37		2023-2024	PVTG	*	*	*	*
38			PMAAGY	Infrastructure	48.94	48.94	48.94
39			PM-JANMAN	*	*	*	*
41		2024-2025	Article (275)	Infrastructure	360.00	360.00	360.00
42			PVTG	*	*	*	*
43			PMAAGY	Infrastructure	263.24	263.24	263.24
44			PM-JANMAN	*	*	*	*
46		2025-2026	Article (275)	*	*	*	*
47			PVTG	*	*	*	*
48			PMAAGY	Infrastructure	24.94	24.94	24.94
49			PM-JANMAN	*	*	*	*
			<b>Total</b>		<b>2417.34</b>	<b>2417.34</b>	<b>2417.34</b>
51		2021-2022	Article (275)	*	*	*	*
52			PVTG	Infrastructure	20.00	20.00	20.00
54			PMAAGY	Infrastructure	119.82	119.82	119.82
55			PM-JANMAN	*	*	*	*
57		2022-2023	Article (275)	Infrastructure	182.36	182.36	182.36
58			PVTG	*	*	*	*
59			PMAAGY	*	*	*	*
60			PM-JANMAN	*	*	*	*
62		2023-2024	Article (275)	*	*	*	*
63			PVTG	*	*	*	*
64			PMAAGY	*	*	*	*
65			PM-JANMAN	*	*	*	*
67		2024-2025	Article (275)	*	*	*	*
68			PVTG	*	*	*	*
69			PMAAGY	*	*	*	*
70			PM-JANMAN	*	*	*	*
72		2025-2026	Article (275)	*	*	*	*
73			PVTG	*	*	*	*
74			PMAAGY	Infrastructure	219.67	219.67	219.67
75			PM-JANMAN	*	*	*	*
			<b>Total</b>		<b>541.85</b>	<b>541.85</b>	<b>541.85</b>
77	Salem	2021-2022	Article (275)	*	*	*	*
78			PVTG	Infrastructure	40.00	40.00	40.00

79		PMAAGY	*	*	*	*
80		PM-JANMAN	*	*	*	*
82	2022-2023	Article (275)	*	*	*	*
83		PVTG	*	*	*	*
84		PMAAGY	Infrastructure	219.67	219.67	219.67
85		PM-JANMAN	*	*	*	*
87	2023-2024	Article (275)	*	*	*	*
88		PVTG	*	*	*	*
89		PMAAGY	*	*	*	*
90		PM-JANMAN	*	*	*	*
92	2024-2025	Article (275)	Infrastructure	295.65	295.65	295.65
93		PVTG	*	*	*	*
94		PMAAGY	*	*	*	*
95		PM-JANMAN	*	*	*	*
97	2025-2026	Article (275)	*	*	*	*
98		PVTG	*	*	*	*
99		PMAAGY	Infrastructure	139.79	139.79	139.79
100		PM-JANMAN	*	*	*	*
		<b>Total</b>		<b>3149.71</b>	<b>3149.71</b>	<b>3149.71</b>
102	2021-2022	Article (275)	*	*	*	*
103		PVTG	Infrastructure	15.00	15.00	15.00
104		PMAAGY	*	*	*	*
105		PM-JANMAN	*	*	*	*
107	2022-2023	Article (275)	*	*	*	*
108		PVTG	*	*	*	*
109		PMAAGY	Infrastructure	59.91	59.91	59.91
110		PM-JANMAN	*	*	*	*
112	2023-2024	Article (275)	*	*	*	*
113		PVTG	*	*	*	*
114		PMAAGY	*	*	*	*
115		PM-JANMAN	*	*	*	*
117	2024-2025	Article (275)	Infrastructure	155.60	155.60	155.60
118		PVTG	*	*	*	*
119		PMAAGY	*	*	*	*
120		PM-JANMAN	*	*	*	*
122	2025-2026	Article (275)	*	*	*	*

Tiruchirappalli

123			PVTG	*	*	*	*
124			PMAAGY	*	*	*	*
125			PM-JANMAN	*	*	*	*
			<b>Total</b>		<b>268.37</b>	<b>268.37</b>	<b>268.37</b>
127	Tirupattur	2021-2022	Article (275)	*	*	*	*
128			PVTG	Infrastructure	1.50	1.50	1.50
129			PMAAGY	*	*	*	*
130			PM-JANMAN	*	*	*	*
132		2022-2023	Article (275)	Infrastructure	210.00	210.00	210.00
133			PVTG	*	*	*	*
134			PMAAGY	Infrastructure	79.89	79.89	79.89
135			PM-JANMAN	*	*	*	*
137		2023-2024	Article (275)	*	*	*	*
138			PVTG	*	*	*	*
139			PMAAGY	*	*	*	*
140			PM-JANMAN	*	*	*	*
142		2024-2025	Article (275)	*	*	*	*
143			PVTG	*	*	*	*
144			PMAAGY	*	*	*	*
145			PM-JANMAN	*	*	*	*
147		2025-2026	Article (275)	*	*	*	*
148			PVTG	*	*	*	*
149			PMAAGY	Infrastructure	39.94	39.94	39.94
150			PM-JANMAN	*	*	*	*
			<b>Total</b>		<b>331.33</b>	<b>331.33</b>	<b>331.33</b>
152	Tiruvannamalai	2021-2022	Article (275)	*	*	*	*
153			PVTG	Infrastructure	25.00	25.00	25.00
154			PMAAGY	Infrastructure	299.55	299.55	299.55
155			PM-JANMAN	*	*	*	*
157		2022-2023	Article (275)	*	*	*	*
158			PVTG	*	*	*	*
159			PMAAGY	*	*	*	*
160			PM-JANMAN	*	*	*	*
162		2023-2024	Article (275)	*	*	*	*
163			PVTG	*	*	*	*
164			PMAAGY	Infrastructure	33.22	33.22	33.22

165		PM-JANMAN	Infrastructure/Livelihood	300.00	300.00	300.00
167	2024-2025	Article (275)	Infrastructure	28.52	28.52	28.52
168		PVTG	*	*	*	*
169		PMAAGY	Infrastructure	89.11	89.11	89.11
170		PM-JANMAN	*	*	*	*
172	2025-2026	Article (275)	*	*	*	*
173		PVTG	*	*	*	*
174		PMAAGY	Infrastructure	158.22	158.22	158.22
175		PM-JANMAN	*	*	*	*
	<b>Total</b>			<b>3142.13</b>	<b>3142.13</b>	<b>3142.13</b>

**Government of Andhra Pradesh  
Tribal Welfare Department**

**ITDA wise, Year wise sanctions under central schemes for the last (5) years (2021-22 to 2025-26)**

S. N o.	Name of the ITDA	Year	DAJGUA		PMJANMAN				Article 275(1)		Development of PVTGs (CCDP)		** PMJVM VDVks		Year Total		Reasons for difference in sanction and releases
			Alloca ted	Relea sed	MPCs		* VDVks		Alloca ted	Relea sed	Alloca ted	Relea sed	Alloca ted	Relea sed	Alloca ted	Relea sed	
					Alloca ted	Relea sed	Alloca ted	Relea sed									
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
1	State	2021-22							838.7	806.15	278.6	278.6			1117.3	1084.75	Art 275(1) - Reduced an amount of Rs.32.55 Lakhs for which UC was due
		2022-23							302.6	302.6					302.6	302.6	
		2023-24							0	0					0	0	
		2024-25							1954	1954					1954	1954	
		2025-26	1014.12	1014.12						0	0					1014.12	1014.12
	<b>State Total</b>		<b>1014.12</b>	<b>1014.12</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>3095.3</b>	<b>3062.75</b>	<b>278.6</b>	<b>278.6</b>	<b>0</b>	<b>0</b>	<b>4388.02</b>	<b>4355.47</b>	
2	Seethampeta	2021-22									145	145	300	150	445	295	
		2022-23									0	0			0	0	
		2023-24			536.62	536.62	264.9	132.45							801.52	669.07	
		2024-25			25	25			1105	1105					1130	1130	
		2025-26	415.38	415.38	1298.38	1298.38				180	180				1893.76	1893.76	
	<b>Seethampeta Total</b>		<b>415.38</b>	<b>415.38</b>	<b>1860</b>	<b>1860</b>	<b>264.9</b>	<b>132.45</b>	<b>1285</b>	<b>1285</b>	<b>145</b>	<b>145</b>	<b>300</b>	<b>150</b>	<b>4270.28</b>	<b>3987.83</b>	
3	Parvathipuram	2021-22							1000	1000	144	144	165	82.5	1309	1226.5	
		2022-23							280	280	674.63	674.63			954.63	954.63	
		2023-24							0	0					0	0	
		2024-25			115	115			1525	1442.05					1640	1557.05	Art 275(1) - Reduced an amount of Rs.82.95

																	Lakhs for which UC was due
		2025-26	348.16	348.16	485	485			420	420					1253.16	1253.16	
	<b>Parvathipuram Total</b>		<b>348.16</b>	<b>348.16</b>	<b>600</b>	<b>600</b>	<b>0</b>	<b>0</b>	<b>3225</b>	<b>3142.05</b>	<b>818.63</b>	<b>818.63</b>	<b>165</b>	<b>82.5</b>	<b>5156.79</b>	<b>4991.34</b>	
4	Paderu	2021-22							0	0	200	200	210	105	410	305	
		2022-23							1319	1319	477	477			1796	1796	
		2023-24			536.61	536.61	20	10	0	0					556.61	546.61	
		2024-25			100	100			2752.5	2752.5					2852.5	2852.5	
		2025-26	875.56	875.56	1463.39	1463.39			1595	845					3933.95	3183.95	Art 275(1) - Reduced an amount of Rs.750 Lakhs for which UC was due
	<b>Paderu Total</b>		<b>875.56</b>	<b>875.56</b>	<b>2100</b>	<b>2100</b>	<b>20</b>	<b>10</b>	<b>5666.5</b>	<b>4916.5</b>	<b>677</b>	<b>677</b>	<b>210</b>	<b>105</b>	<b>9549.06</b>	<b>8684.06</b>	
5	R.C.Varam	2021-22							0	0	470	470	367.5	183.75	837.5	653.75	
		2022-23							200	200	0	0			200	200	
		2023-24			367.16	367.16	10	5	0	0					377.16	372.16	
		2024-25			60	60			1020	1020					1080	1080	
		2025-26	536.91	536.91	1432.84	1432.84			580	580					2549.75	2549.75	
	<b>R.C.Varam Total</b>		<b>536.91</b>	<b>536.91</b>	<b>1860</b>	<b>1860</b>	<b>10</b>	<b>5</b>	<b>1800</b>	<b>1800</b>	<b>470</b>	<b>470</b>	<b>367.5</b>	<b>183.75</b>	<b>5044.41</b>	<b>4855.66</b>	
6	Chintoor	2021-22							0	0	203	203	0	0	203	203	
		2022-23							100	100	125.38	125.38			225.38	225.38	
		2023-24					10.5	5.25	0	0					10.5	5.25	
		2024-25							196	196					196	196	
		2025-26	97.89	97.89					150	150					247.89	247.89	
	<b>Chintoor Total</b>		<b>97.89</b>	<b>97.89</b>	<b>0</b>	<b>0</b>	<b>10.5</b>	<b>5.25</b>	<b>446</b>	<b>446</b>	<b>328.38</b>	<b>328.38</b>	<b>0</b>	<b>0</b>	<b>882.77</b>	<b>877.52</b>	
7	K.R.Puram	2021-22							30	30	266	266	75	37.5	371	333.5	
		2022-23							150	150	53.5	53.5			203.5	203.5	
		2023-24			46.49	46.49	10	5	0	0					56.49	51.49	

		2024-25			200.04	200.04			405	405				605.04	605.04	
		2025-26	232.81	232.81	703.47	703.47			330	330				1266.28	1266.28	
	<b>K.R.Puram Total</b>		<b>232.81</b>	<b>232.81</b>	<b>950</b>	<b>950</b>	<b>10</b>	<b>5</b>	<b>915</b>	<b>915</b>	<b>319.5</b>	<b>319.5</b>	<b>75</b>	<b>37.5</b>	<b>2502.31</b>	<b>2459.81</b>
8	Nellore	2021-22							247.5	247.5			0	0	247.5	247.5
		2022-23							0	0					0	0
		2023-24							0	0					0	0
		2024-25							540	540					540	540
		2025-26	193.2	193.2					0	0					193.2	193.2
	<b>Nellore Total</b>		<b>193.2</b>	<b>193.2</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>787.5</b>	<b>787.5</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>980.7</b>	<b>980.7</b>
9	Srisailam	2021-22							555	555	123	123	22.5	11.25	700.5	689.25
		2022-23							0	0	314.99	314.99			314.99	314.99
		2023-24							0	0					0	0
		2024-25							427	427					427	427
		2025-26	400.97	400.97	120	120			110	110					630.97	630.97
	<b>Srisailam Total</b>		<b>400.97</b>	<b>400.97</b>	<b>120</b>	<b>120</b>	<b>0</b>	<b>0</b>	<b>1092</b>	<b>1092</b>	<b>437.99</b>	<b>437.99</b>	<b>22.5</b>	<b>11.25</b>	<b>2073.46</b>	<b>2062.21</b>
10	Year wise Total	2021-22	0	0	0	0	0	0	2671.2	2638.65	1829.6	1829.6	1140	570	5640.8	5038.25
		2022-23	0	0	0	0	0	0	2351.6	2351.6	1645.5	1645.5	0	0	3997.1	3997.1
		2023-24	0	0	1486.88	1486.88	315.4	157.7	0	0	0	0	0	0	1802.28	1644.58
		2024-25	0	0	500.04	500.04	0	0	9924.5	9841.55	0	0	0	0	10424.54	10341.59
		2025-26	4115	4115	5503.08	5503.08	0	0	3365	2615	0	0	0	0	12983.08	12233.08
	<b>Year wise Total</b>		<b>4115</b>	<b>4115</b>	<b>7490</b>	<b>7490</b>	<b>315.4</b>	<b>157.7</b>	<b>18312.3</b>	<b>17446.8</b>	<b>3475.1</b>	<b>3475.1</b>	<b>1140</b>	<b>570</b>	<b>34847.8</b>	<b>33254.6</b>
<b>Grand Total</b>		<b>4115</b>	<b>4115</b>	<b>7490</b>	<b>7490</b>	<b>315.4</b>	<b>157.7</b>	<b>18312.3</b>	<b>17446.8</b>	<b>3475.1</b>	<b>3475.1</b>	<b>1140</b>	<b>570</b>	<b>34847.8</b>	<b>33254.6</b>	

## Government of Chhattisgarh

## Article 275(1)

S.No.	FY	Name of ITDP			Remarks	
		Article 275(1) of the constitutions		Article 275(1) of the constitutions	Fund allocated to other Department/ agencies	
1	2020-21	9976.23500	Jagdalpur	71.37000	Assistant Commissioner Raipur	1650.5500
2			Kondagaon	190.23000	Assistant Commissioner Durg	5.0000
3			Bijapur	1.45000	Assistant Commissioner Bilaspur	5.0000
4			Dantewada	1.70000	Commissioner Bastar Division	912.0000
5			Sukma Konta	1.40000	<b>Total</b>	<b>2572.5500</b>
6			Narayanpur	985.60000		
7			Bhanupratappur	253.17000		
8			Gariyaband	0.91000		
9			Nagri	0.56000		
10			Daundilohara	0.92000		
11			Rajnandagaon	1.27000		
12			Gaurela	1.59000		
13			Korba	2.67000		
14			Baikunthpur	64.76000		
15			Ambikapur	975.53000		
16			Ramanujganj	807.47000		
17			Surajpur	2798.51000		

18			Jashpur	1053.65000		
19			Dhanramjaigarh	190.93000		
			<b>Total</b>	<b>7403.69000</b>		
1	2021-22	11603.87	Jagdapur	127.95000	Assistant Commissioner Kaberdham	3.73000
2			Kondagaon	145.40000	Assistant Commissioner Mahasamund	122.31000
3			Bijapur	556.96000	Assistant Commissioner Raipur	133.83000
4			Dantewada	727.50000	Assistant Commissioner Durg	367.64000
5			Sukma Konta	730.83000	Assistant Commissioner Bilaspur	3.73000
6			Narayanpur	696.24000	Assistant Commissioner Mungeli	3.73000
7			Bhanupratappur	890.09000	Assistant Commissioner Janjgir Champa	3.73000
8			Gariyaband	10.25000	Assistant Commissioner Baloda bazar	3.73000
9			Nagri	12.12000	Antavyasayi Vitta vikas Nigam	112.56000
10			Daundilohara	985.91000	Head Office	525.00000
11			Rajnandagaon	514.23000	<b>Total</b>	<b>1279.99000</b>
12			Gaurela	239.02000		
13			Korba	642.29000		
14			Baikunthpur	75.21000		
15			Ambikapur	2120.32000		
16			Ramanujganj	146.78000		
17			Surajpur	908.62000		
18			Jashpur	650.06000		
19			Dhanramjaigarh	144.10000		
			<b>Total</b>	<b>10323.88000</b>		
1	2022-23	13578.43	Jagdapur	79.25000	Assistant Commissioner Kaberdham	331.00000
2			Kondagaon	85.71000	Assistant Commissioner Mahasamund	266.66000
3			Bijapur	649.48000	Assistant Commissioner Raipur	25.71000
4			Dantewada	778.21000	Assistant Commissioner Durg	5.22000

5			Sukma Konta	1003.16000	Assistant Commissioner Bilaspur	138.66000
6			Narayanpur	82.95000	Assistant Commissioner Mungeli	22.12000
7			Bhanupratappur	228.53000	Assistant Commissioner Bemetara	31.00000
8			Gariyaband	57.04000	Assistant Commissioner Sakti	54.00000
9			Nagri	322.00000	Director Medical Education	533.12000
10			Daundilohara	141.18000	<b>Total</b>	<b>1407.49000</b>
11			Rajnandagaon	27.65000		
12			Gaurela	44.53000		
13			Korba	96.76000		
14			Baikunthpur	336.32000		
15			Ambikapur	1553.18000		
16			Ramanujganj	727.77000		
17			Surajpur	4877.53000		
18			Jashpur	637.43000		
19			Dhanramjaigarh	492.26000		
			<b>Total</b>	<b>12220.94000</b>		
1	2023-24	15676.77	Jagdalpur	917.25000	Assistant Commissioner Kaberdham	381.74000
2			Kondagaon	750.33000	Assistant Commissioner Mahasamund	172.70000
3			Bijapur	2354.88000	Assistant Commissioner Raipur	200.00000
4			Dantewada	921.81000	Assistant Commissioner Bilaspur	65.76000
5			Sukma Konta	369.56000	Assistant Commissioner Mungeli	2.00000
6			Narayanpur	205.09000	Assistant Commissioner Janjgir Champa	0.50000
7			Bhanupratappur	1174.08000	Assistant Commissioner Baloda bazar	4.00000
8			Gariyaband	613.57000	Assistant Commissioner Sakti	15.00000
9			Nagri	255.78000	Eklavya Shakha Nawa Raipur	589.20000
10			Daundilohara	326.35000	Head Office	231.05000
11			Rajnandagaon	113.19000	<b>Total</b>	<b>1661.95000</b>
12			Gaurela	308.09000		

13			Korba	136.65000		
14			Baikunthpur	249.03000		
15			Ambikapur	869.10000		
16			Ramanujganj	1714.76000		
17			Surajpur	593.74000		
18			Jashpur	894.18000		
19			Dhanramjaigarh	1257.38000		
			<b>Total</b>	<b>14024.82000</b>		
1	2024-25		Jagdalpur	283.50000	Assistant Commissioner Kaberdham	94.50000
2			Kondagaon	189.00000	Assistant Commissioner Mahasamund	
3			Bijapur	1674.00000	Assistant Commissioner Raipur	1906.43000
4			Dantewada	472.50000	Assistant Commissioner Bilaspur	
5			Sukma Konta	94.50000	Assistant Commissioner Mungeli	
6			Narayanpur	94.50000	Assistant Commissioner Janjgir Champa	
7			Bhanupratappur	490.50000	Assistant Commissioner Baloda bazar	
8			Gariyaband		Assistant Commissioner Sakti	
9			Nagri		Eklavya Shakha Nawa Raipur	
10			Daundilohara	94.50000	Head Office	
11			Rajnandagaon	94.50000		<b>Total 2000.93000</b>
12			Gaurela	189.00000		
13			Korba			
14			Baikunthpur	94.50000		
15			Ambikapur	283.50000		
16			Ramanujganj	283.50000		
17			Surajpur	283.50000		
18			Jashpur	378.00000		
19			Dhanramjaigarh	661.50000		
			<b>Total</b>	<b>5661.00000</b>		

**Government of Chhattisgarh**

**SCA to TSS**

S. No.	FY	Name of the scheme/ Total Allocation		Fund Allocated/ Released of ITDP scheme-wise			Remarks
		SCA to TSS	PM-AAgy		SCA to TSS	PM- AAgy	Fund allocated to other Department/ agencies
1	2020- 21	8769.06		Jagdalpur	652.70534		
2				Kondagaon	553.60981		
3				Bijapur	390.69658		
4				Dantewada	270.27652		
5				Sukma Konta	575.79650		
6				Narayanpur	311.54500		
7				Bhanupratappur	569.95543		
8				Gariyaband	160.45200		
9				Nagri	53.95400		
10				Daundilohara	42.16000		
11				Rajnandagaon	275.51000		
12				Gaurela	452.68338		
13				Korba	607.01431		
14				Baikunthpur	322.42743		
15				Ambikapur	1009.57436		
16				Ramanujganj	747.21781		
17				Surajpur	683.76393		
18				Jashpur	570.69274		
19				Dhanramjaigarh	293.27786		

			<b>Total</b>	<b>8543.31300</b>	<b>Name of Modified Area Development Approach (Mada)/Cluster/PVTG Agency &amp; Cell</b>	<b>Allocation</b>
1					Baloda Bazar	0.81400
2					Mahasamund-1	37.35700
3					Mahasamund-2	7.23700
4					Rukja	0.43000
5					Saranggarh	0.46600
6					Gopalpur	0.37300
7					Kawardha	27.32400
8					Nachniya	0.46600
9					Gangrel	0.11400
10					Bachherabhanta	0.40900
11					Dhuribandha	0.15300
					<b>Total</b>	<b>75.14300</b>
1					Abujhamar Cluster Narayanpur	44.12500
2					Pahadi korwa Ambikapur	37.88600
3					Pahadi korwa balrampur	31.93300
4					Pahadi korwa Jashpur	2.78300
5					Birhor Ahikarn Jashpur	0.02400
6					Pahadi korwa Prakosth Korba	0.06600
7					Birhor Prakosth Korba	0.11400
8					Baiga Abhikarn kabeerdham	30.58000
9					Baiga abhikarn Bilaspur	0.19200
10					Birhor Abhikarn Bilaspur	0.01200
11					Birhor Prakosth Dharamjaigarh	0.06600
12					Baiga prakosh Korba	0.85700

13						Baiga prakosh Rajnandgaon	0.06900
14						Baiga prakosth Mungeli	0.07500
15						Kamar Abhikaran Gariyaband	1.23600
16						Kamar prakosth Nagri	0.15000
17						Kamar prakosth mahasamund	0.41200
18						Kamar prakosth Bhanupratappur	0.02400
						<b>Total</b>	<b>150.60400</b>
1	2021-22		31148.352	Jagdapur	6212.8200		Amount was Relieased to ITDP in 2022-23 as the allocation from GoI eas released March 2021-22.
2				Kondagaon	5770.4390		
3				Narayanpur	938.5760		
4				Ambikapur	6533.4600		
5				Surajpur	4213.4100		
6				Ramanujganj	6810.5884		
7				Assistant Commissioner Janjgir Champa	79.8896		
				<b>Total</b>	<b>30559.1830</b>		

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